

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.779
TO BE ANSWERED ON 05.02.2021

VIOLENCE/ABUSE AGAINST CHILDREN

779. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of childcare homes/centres functioning across the country, State/UT-wise including Bihar;
- (b) whether the Government has taken note of rising incidence of violence/abuse children in these centre in recent years;
- (c) if so, the details of incidents reported during each of the last three years and current year, State/UT-wise including Bihar;
- (d) the steps taken by the Government in each of the aforementioned cases; and
- (e) whether the Government has decided to close down more than 500 childcare homes across the country and if so, the details thereof and the reasons therefor, State/UT-wise including Bihar?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (e): The number of Child Care Institutions (CCIs) currently supported under the Child Protection Services (CPS) Scheme, State/UT-wise including Bihar is at **Annexure-I**.

The Juvenile Justice (Child and Protection of Children) Act, 2015 (JJ Act) and the Juvenile Justice (Care and Protection of Children) Model Rule, 2016 framed thereunder mandate regular monitoring and inspection of CCIs. The primary responsibility of execution of the JJ Act lies with the States/UTs.

Under the Commission for Protection of Child Rights Act, 2005, the National Commission for Protection of Child Rights (NCPCR) and State Commissions for Protection of Child Rights (SCPCR) have been established, to oversee the implementation of the JJ Act. As informed by the National Commission for Protection of Child Rights (NCPCR), 46 complaints relating to child exploitation, violence and sexual abuse in CCIs have been brought to its notice during the last three years, including the current year 2020-21. The State/UT-wise details are at **Annexure-II**.

Ministry has asked States/UTs to ensure regular monitoring and supervision of CCIs at the level of District Magistrates/Deputy Commissioners. An advisory has also been issued to the States/UTs recommending action to be taken in case of disruption to the life of children in case of any untoward incidence of abuse in CCIs.

As per the report submitted by the States/UTs, 436 Institutions were closed on account of non-compliance of provisions of the JJ Act from 01.08.2019 to 01.08.2020, details are at **Annexure-III**.

Annexure-I

Annexure referred in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.779 for answer on 05.02.2021 raised by Shri Janardan Singh Sigriwal regarding "Violence/Abuse Against Children".

The number of CCIs currently supported under the CPS Scheme, State/UT-wise including Bihar is as follows.

S. No.	State	Institutional Care [Homes] No. Assisted	Open Shelters No. Assisted	Specialised Adoption Agencies No. Assisted
1	Andhra Pradesh	72	6	14
2	Arunachal Pradesh	5	0	1
3	Assam	42	6	19
4	Bihar	26	0	13
5	Chhattisgarh	66	9	12
6	Goa	20	2	2
7	Gujarat	59	2	13
8	Haryana	31	14	7
9	Himachal Pradesh	32	3	1
10	Jammu and Kashmir	17	0	2
11	Jharkhand	41	5	12
12	Karnataka	87	35	31
13	Kerala	29	4	11
14	Madhya Pradesh	65	9	26
15	Maharashtra	77	7	18
16	Manipur	46	16	9
17	Meghalaya	44	4	4
18	Mizoram	45	0	7
19	Nagaland	37	3	4
20	Orissa	94	12	27
21	Punjab	19	0	6
22	Rajasthan	95	20	21
23	Sikkim	16	4	4
24	Tamil Nadu	198	11	20
25	Tripura	24	4	6
26	Uttar Pradesh	75	20	25
27	Uttarakhand	23	3	5
28	West Bengal	70	37	25
29	Telangana	40	0	11
30	Andaman & Nicobar	10	-	2
31	Chandigarh	6	0	2
32	Dadra and Nagar Haveli	0	1	1
33	Daman and Diu	1	-	-
34	Lakshadweep	-	-	-
35	Delhi	28	9	3
36	Puducherry	25	1	2
	Total	1565	247	366

Annexure-II

Annexure referred in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.779 for answer on 05.02.2021 raised by Shri Janardan Singh Sigriwal regarding "Violence/Abuse Against Children".

State /UT-wise details of complaints relating to child exploitation, violence and sexual abuse in CCIs received in NCPCR during the last three years, i.e., 2017-18 to 2019-20 and current year 2020-21 is as follows:

S. No	Name of the State/UT	2017-18	2018-19	2019-20	2020-21	Total
1	Andaman & Nicobar Islands	-	-	-	-	-
2	Andhra Pradesh	-	-	1	-	1
3	Arunachal Pradesh	-	-	-	-	-
4	Assam	1	1	-	-	2
5	Bihar	-	3	1	-	4
6	Chandigarh	-	-	-	-	-
7	Chhattisgarh	-	-	-	-	-
8	Dadra and Nagar Haveli	-	-	-	-	-
9	Daman and Diu	-	-	-	-	-
10	Delhi	2	4	1	-	7
11	Goa	-	-	-	-	-
12	Gujarat	-	-	-	-	-
13	Haryana	-	2	-	-	2
14	Himachal Pradesh	-	-	-	-	-
16	Jharkhand	-	-	-	-	-
17	Karnataka	-	-	1	1	2
18	Kerala	-	-	-	-	-
19	Lakshadweep	-	-	-	-	-
20	Madhya Pradesh	-	3	1	-	4
21	Maharashtra	-	1	-	-	1
22	Manipur	-	-	-	-	-
23	Meghalaya	-	-	-	-	-
24	Mizoram	-	-	-	-	-
25	Nagaland	-	-	-	-	-
26	Orissa	-	1	1	1	3
27	Puducherry	-	-	-	-	-
28	Punjab	-	-	-	-	-
29	Rajasthan	-	1	1	-	2
30	Sikkim	-	-	-	-	-
31	Tamil Nadu	-	-	-	2	2
32	Telangana	-	-	-	1	1
33	Tripura	-	-	-	-	-
34	Uttar Pradesh	3	9	2	-	14
35	Uttarakhand	-	-	-	-	-
36	West Bengal	-	-	-	-	-
36	Others (J & K)	-	1	-	-	1
	Total	6	26	9	5	46

Annexure-III

Annexure referred in reply to part (a) to (e) of the Lok Sabha Unstarred Question No.779 for answer on 05.02.2021 raised by Shri Janardan Singh Sigrival regarding "Violence/Abuse Against Children".

As per the report submitted by the States/UTs, details of Institutions closed on account of non-compliance of provisions of the JJ Act from 01.08.2019 to 01.08.2020

S. No.	State/UT	Closed during 1st Aug 2019 to 1st Aug 2020
1	Andhra Pradesh	71
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	0
5	Chhattisgarh	6
6	Goa	2
7	Gujarat	14
8	Haryana	3
9	Himachal Pradesh	2
10	Jammu and Kashmir	69
11	Jharkhand	0
12	Karnataka	71
13	Kerala	46
14	Madhya Pradesh	0
15	Maharashtra	0
16	Manipur	4
17	Meghalaya	0
18	Mizoram	2
19	Nagaland	2
20	Odisha	25
21	Punjab	5
22	Rajasthan	18
23	Sikkim	0
24	Tamil Nadu	38
25	Tripura	0
26	Uttar Pradesh	6
27	Uttarakhand	2
28	West Bengal	1
29	Telangana	46
30	Andaman & Nicobar	0
31	Chandigarh	1
32	Dadra and Nagar Haveli & Daman and Diu	0
33	Lakshadweep	0
34	Delhi	2
35	Puducherry	0
36	Ladakh	0
	TOTAL	436